

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER

NO: 849

DATED- 26/10/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014- Adm. of Justice, Sub head 0488 Dist. & Sessions Courts under various object heads for the current year 2016-17, as per annexure "A" to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl expenditure statement invariably by the 10th of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification of proper accounting:

Major Head 2014 Adm. of Justice.
Sub Head 0488-Dist & Sessions Judge.
Minor Head 105-Civil & Sessions Court
Group Head 0099-General.

By Order

(Signature)
(Ram Singh) 26/10
Deputy Registrar (Accts)

No: 21773-22057/Ac Dated: 26/10/2016

Copy to the:-

1-22	Pr. D & S Judge, Jammu Samba Kathua Reasi Udhampur Ramban Kishwar Bhaderwah Poonch Rajouri /Srinagar Ganderbal Budgam Pulwama Shopian Baramulla Bandipora Kupwara Anantnag Kulgam Leh Kargil
23-33	Adl. D&S Judge, Jammu / Udhampur Doda Rajouri Kathua / Srinagar Sopore Pulwama Anantnag Handwara, Baramulla
34-36	1 st Adl. District & Sessions Judge Srinagar Jammu Baramulla
37-38	2 nd Adl. District & Sessions Judge, Srinagar Jammu
39-40	3 rd Adl. D&S Judge, Jammu Srinagar.
41	4 th Adl. District & Sessions Judge, Srinagar
42-43	Adl. Distt. Judge (Bank Cases) Jammu Srinagar.
44	Adl. Distt. Judge (Matrimonial Cases) Jammu
45-46	Spl. Judge Anticorruption Srinagar Jammu
47-48	Adl. Sessions Judge Anticorruption Jammu Srinagar.
49.	Spl. Judge, Anti-corruption, CBI (Cases) Srinagar
49-70	C.J.M. Jammu Reasi / Udhampur Kathua Rajouri Poonch Ramban Kishwar Doda / Samba Srinagar Sopore /Kulgam Budgam Ganderbal Pulwama Shopian Anantnag Handwara Bandipora Leh Kargil .
71-84	Sub Judge Jammu Ramnagar Katra Batote Bhaderwah Nowshera Surankote Chadoora Vailoo Bijbehara / Baramulla Uri Pattan Kupwara.
85	Judge Small Causes Court, Srinagar
86-87	City Judge Jammu Srinagar
88-89	Municipal Magistrate Jammu Srinagar
90	P&T(Elect) Magistrate, Srinagar.
91	P&T Magistrate, Jammu
92	. Electricity Magistrate Jammu
93-94	Excise Magistrate Jammu, Srinagar
95	. Railway Magistrate, Jammu.
96-97	Special Mobile Magistrate (T) Jammu Srinagar
98-111	Spl. Mobile Magistrate, Jammu Kathua / Udhampur Bhaderwah Rajouri Poonch Srinagar / Budgam / Pulwama / Anantnag / Baramulla / Trehgam / Leh / Kargil (Under 15 th Finance Commission
112	Forest Magistrate, Srinagar.
113-73	Munsiff, Jammu / R.S. Pura / Bishnah / Akhnoor Reasi Katra Mahore / Kathua / Hiranagar / Basohli / Billawar / Bani / Mahanpur / Chenani / Majalta / Udhampur / Ramban / Banihal / Gool / Bhaderwah / Gandoh / Thathri / Kotranka / Kalakote / Sunderbani / Thanamandi / Budhal / Samba / Mendhar / Kishwar / Ganderbal / Kangan / Budgam / Chara-i-Shrief / Chadoora / Magam / Pulwama / Tral / Pampore / Shopian / Anantnag / Dooru / Aishmuqam / Shangus / Kulgam / D.H. Pura / Qazigund / Baramulla / Tangmarg / Boniyar / Dangiwacha / Rafiabad / Kupwara / Handwara / Tangdhar / Sogam / Bandipora / Sumbal / Gurez / Nobra / Sankoo / Zanaskar
174	1 st Adl. Munsiff, Jammu (Forest Mag Jammu)
175	1 st Adl. Munsiff, Srinagar.
176-77	2 nd Adl. Munsiff, Srinagar / Jammu
178-79	3 rd Adl. Munsiff, Jammu / Srinagar
180	City Munsiff, Srinagar.
181	Adl. Munsiff, Samba.
182-203	Adl. Mob. Magistrate, Jammu / Reasi / Billawar / Ramban / Samba / Doda / Thanamandi / Surankote / Kishwar / Udhampur / Pantha / Chowk / Ganderbal / Beerwah / Awantipura / Shopian / Pahalgam / Kulgam / Chadoosa / Kralpora / Bandipora / Khatlsi / Batalik (Drass)
204-05	Sub Registrar, Jammu / Srinagar.
206	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
207	Treasury Officer Sadar Court Complex Srinagar
208-285	Treasury Officer, R.S. Pura / Akhnoor / Bishnah / Katra / Mahore / Kathua / Hiranagar / Basohli / Billawar / Bani / Mahanpur / Udhampur / Ramnagar / Majalta / Chenani / Ramban / Batote / Banihal / Gool / Bhaderwah / Doda / Gandoh / Thathri / Rajouri / Nowshera / Kotranka / Kalakote / Sunderbani / Thanamandi / Budhal / Samba / Poonch / Surankote / Mendhar / Kishwar / Ganderbal / Kangan / Budgam / Chadoora / Char-i-Sharif / Magam / Beerwah / Pulwama / Tral / Pampore / Awantipura / Shopian / Anantnag / Vailoo / Bijbehara / Dooru / Aishmuqam / Shangus / Pahalgam / Kulgam / D.H. Pura / Qazigund / Baramulla / Sopore / Pattan / Uri / Tangmarg / Boniyar / Dangiwacha / Rafiabad / Sopore / Chadoosa / Kupwara / Handwara / Tangdhar / Sogam / Trehgam / Kralpora / Bandipora / Sumbal / Gurez / Leh / Nobra / Khatlsi / Kargil / Sankoo / Zanaskar / Batalik (Drass)
286	Order file.

(Signature)
Deputy Registrar (Accts)

(Signature)
Deputy Registrar (Accts) 26/10

Annexure "A" OND 849-Dt-26/10/2016
Rs. In lacs.

S.No	District Jammu	O.E
1	Pr. D&S Judge Jammu	0.50
2	Addl. D&S Judge Jammu	0.15
3	Ist. Addl. Distt. Judge Jammu	---
4	2nd. Addl. Distt. Judge Jammu	---
5	3 rd . Addl. Distt. Judge Jammu	---
6	Addl. Distt Judge (Matrimonial Cases) Jammu	0.15
7	Addl. D.J. (Bank Cases) Jammu	---
8	Spl. Judge (Anti Corruption) Jammu	---
9	Addl D&S Judge (Anti Corruption) Jammu	---
10	C.J.M. Jammu	0.05
11	Sub Judge Jammu.	0.10
12	City Judge Jammu	0.10
13	Excise Mag. Jammu	0.05
14	Municipal Mag. Jammu	0.05
15	Spl. M. Mgst. (T) Jammu	0.15
16	P&T. Magst. Jammu	0.05
17	Electricity Mgst. Jammu	0.05
18	Spl. Railway Mgst. Jammu	0.10
19	Spl. Mob. Mag. Jammu (Under 13 th FC)	0.10
20	Addl. M.M(T) Jammu	0.15
21	Munsiff Jammu	0.10
22	Munsiff R.S.Pura	0.10
23	Munsiff Akhmoor	0.10
24	Munsiff Bishmah	0.10
25	Ist. Addl. Munsiff (Forest Mgst. Jammu)	0.10
26	2 nd . Addl. Munsiff Jammu	0.10
27.	3 rd . Addl. Munsiff Jammu.	0.10
28.	Addl. Mob. Mag. R.S.Pura (Under 13 th FC)	0.10
29.	Sub Registrar, Jammu.	0.10

S.No	District Reasi.	O.E
1.	Pr. District & Sessions Judge Reasi.	0.20
2.	C.J.M. Reasi	0.15
3	Sub Judge Katra	0.15
4	Munsiff Reasi	0.10
5	Munsiff Katra	0.10
6	Munsiff Mahore	0.10
7.	Addl. Mob. Mag. Reasi (Under 13 th F.C)	0.10

S.N	District Kathua	O.E
1	Pr. D&S Judge, Kathua	0.20
2	Addl. D&S, Judge Kathua	0.16
3	CJM Kathua	0.15
4	Spl. Mob. Mag, Kathua (Under 13 th FC)	0.10
5	D.M.M. (T) Kathua	0.10
6	Munsiff Kathua	0.10
7	Munsiff Hiranagar	0.10
8	Munsiff Basohli	---
9	Munsiff Billawar	0.10
10	Munsiff Bani	0.10

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C No. 849 Dt 26/10/2016

Annexure "A"

S.No	District Rajouri	O.E	T.E.
1	Pr. D&S Judge Rajouri	0.20	---
2	Addl. D&S Judge Rajouri	0.15	---
3	C.J.M. Rajouri	0.15	0.20
4	Sub-Judge Nowshera	0.15	---
5	D.M. Mgst.(T)Rajouri	0.15	---
6	Munsiff Kotranka	0.10	---
7	Munsiff Kalakote	0.10	---
8	Munsiff Sunderbani	0.10	---
9	Munsiff Thanamandi (V)	0.10	---
10	Munsiff Budhal (V)	0.10	---
11.	Spl. Mob. Mag, Rajouri (Under 13 th FC)	0.15	---
12.	Addl. Mob. Mag. Thanamandi (Under 13 th FC)	0.10	---

S.No.	District Samba.	O.E
1.	Pr. District & Sessions Judge Samba	0.20
2.	C.J.M.Samba	0.15
3.	Munsiff Samba	0.10
4	Addl. Munsiff, Samba	0.10
5	Addl. Mobile Magistrate, Samba (Under 13 th FC)	0.10

S.No	District Bhandarwah	O.E
1.	Pr. D & S Judge, Bhandarwah	0.20
2	Addl. D&S Judge Doda	0.15
3.	C.J.M. Doda	---
4.	Sub Judge Bhandarwah	0.15
5	Munsiff Bhandarwah	0.05
6.	Munsiff, Gundoh (V)	0.05
7	Munsiff Thathri	0.05
8	Distt. M.M.(Tr.) Doda.	----
9.	Spl. Mob. Mag, Bhandarwah (Under 13 th FC)	---
10.	Addl. Mob. Mag, Doda (Under 13 th FC)	---

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Annexure "A"

S.No	District Kishtwar	O.E	T.E.
1	Pr.D&S Judge, Kishtwar	0.20	---
2	C.J.M. Kishtwar	0.15	---
3	Munsiff, Kishtwar	0.05	0.10
4	Addl. Mobile Magistrate, Kishtwar(Under 13 th FC) (V)	----	---

S.No	District Poonch	O.E
1	Pr. D&S Judge Poonch	0.20
2	C.J.M. Poonch	0.15
3	Sub Judge, Surankote.	0.15
4	Spl.Mob. Mag. (Under 13 th FC) Poonch	0.15
5	D.M. Mgst.(T) Poonch	0.15
6	Munsiff Mendhar	0.10
7.	Addl. Mob. Mag. Surankote.(Under 13 th FC)	0.10

S.No	District Ramban	O.E	Office equipments & appliances.
1	Pr. D&S Judge Ramban	0.20	----
2	C.J.M. Ramban	0.15	----
3	Sub Judge, Batote.	0.15	----
4	Munsiff, Banihal	0.10	----
5	Munsiff, Gool	0.10	----
6	Munsiff, Ramban	0.10	----
7.	Addl. Mob. Mag. Ramban.(Under 13 th FC)	0.10	0.30

S.No.	District Udhampur	O.E.
1	Pr. D&S Judge, Udhampur	0.20
2	Add. Distt. Judge Udhampur	0.15
3	C.J.M. Udhampur	0.15
4	Sub-Judge Ramnagar	0.15
5	Spl.Mob.Mag,Udhampur (Under 13 th FC)	0.15
6	D.M.M.(T)Udhampur	0.15
7	Munsiff Chennai	0.10
8	Munsiff Majalta	0.15
9	Munsiff Udhampur	0.10
10.	Addl.Mob.Mag.;Udhampur(under 13 th FC)	0.10

Approved

O.No: 849 Dt 26/10/2016

Annexure "A" Rs. In lacs.

S.No	District Pulwama	O.E
1	Pr. D&S Judge, Pulwama	0.20
2	Addl. D&S Judge Pulwama	0.15
3	CJM, Pulwama	0.15
4	Munsiff, Pulwama	0.10
5	Munsiff Tral	0.10
6	Munisff Pampore	0.10
7.	Spl. Mob. Mag. Pulwama (Under 13 th FC)	0.10
8.	Addl. Mob. Mag. Awantipura (Under 13 th FC)	0.10

S.No	District Shopian	O.E
1	Pr. D & S Judge Shopian	0.20
2	C.J.M .Shopian	0.15
3	Munsiff Shopian	0.10
4.	Addl. Mob. Mag. Shopian (Under 13 th FC)	0.10

S.No	District Anantnag	O.E
1	Pr. D&S Judge, Anantnag	0.20
2	Addl. D&S Judge Anantnag.	0.15
3	CJM Anantnag	0.15
4	Sub-Judge Vailoo	0.15
5	Sub-Judge Bijbehara	0.15
6	D.M. Mgst (T). Anantnag	0.15
7	Munsiff Anantnag	0.10
8	Munsiff Dooru	0.10
9	Munsiff, Aishmuqam	0.10
10	Munsiff Shangus (V)	0.05
11.	Spl. Mob. Mag. Anantnag(Under 13 th FC)	0.15
12.	Addl. Mob. Mag. Pahalgam (Under. 13 th FC)(V)	0.10

S.No	District Kulgam	O.E	POL	T.E.
1	Pr. D & S Judge, Kulgam	0.20	0.30	0.10
2	C.J.M. Kulgam	0.15	---	---
3	Munsiff Kulgam	0.15	---	---
4.	Munsiff D.H.Pora (V)	0.10	---	---
5.	Munsiff Qazigund	0.10	---	---
6.	Addl. Mob. Mag. Kulgam (under 13 th FC)	0.10	---	0.20

S.No	District Bandipora	O.E
1	Pr. D&S Judge Bandipora	0.20
2	C.J.M. Bandipora	0.15
3	Munsiff Bandipora	0.10
4	Munsiff Sumbal	0.10
5	Munsiff Gurez (V)	0.10
6.	Addl. Mob. Mag. Bandipora(Under 13 th FC) (V)	0.10

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Annexure "A" Rs. In lacs

S.No.	District Srinagar	O.E	Salary
1	Pr. D&S Judge, Srinagar	0.50	---
2	Addl. D&S Judge, Srinagar	0.15	---
3	Ist. Addl. D&S Judge, Srinagar	0.15	---
4	2 nd . Addl. Distt. Judge, Srinagar	0.05	---
5	3 rd . Addl. Distt. Judge, Srinagar (V)	0.10	---
6	4th. Addl. Distt Judge, Srinagar	---	---
7	Add. D.J. (Bank Cases) Srinagar (V)	0.10	---
8	Spl. Judge Anticorruption, Kashmir Srinagar	---	---
9	Adl. D&S Judge (Anticorruption) Srinagar. (V)	0.10	---
10	Spl. Judge Anti-corruption (CBI Cases) Sgr.	0.15	10.00
11	C.J.M. Srinagar	0.15	---
12	Judge Small Causes Court Srinagar	0.10	---
13	City Judge, Srinagar	0.15	---
14	Municipal Mgst. Srinagar	0.15	---
15	Forest Mgst. Srinagar	0.15	---
16	Spl. M.M (T) Srinagar	0.15	---
17	P&T Mgst. Srinagar	0.15	---
18	Addl. M.M. (T) Srinagar	0.15	---
19	Ist. Addl. Munsiff Sgr.	0.15	---
20	2 nd Addl. Munsiff Sgr.	0.05	---
21	3 rd Addl. Munsiff Sgr.	---	---
22	City Munsiff Sgr.	0.10	---
23	Spl. Mob. Mag. Sgr. (Under 13 th F.C)	0.15	---
24	Addl. Mob. Mag. Pantha chowk (Under 13 th FC)	0.10	---
25	Sub Registrar, Srinagar.	0.10	9.00

S. No	District Ganderbal	O.E
1	Pr. D & S Judge Ganderbal.	0.20
2	Chief Judicial Mgst. Ganderbal	0.15
3	Munsiff Ganderbal	0.10
4	Munsiff Kangan	0.10
5.	Addl. Mob. Mag. Ganderbal, (Under 13 th FC) (V)	0.10

S.No	District Budgam	O.E	Salary	R.R.T.	Office equipments & appliances.
1	Pr. D&S Judge Budgam	0.20	---	---	---
2	C.J.M. Budgam	0.15	---	---	0.15
3	Sub Judge Chadoora.	0.15	---	---	---
4	Munsiff Budgam	0.10	---	---	---
5	Munsiff Char-i-sharief	0.10	7.50	0.10	---
6	Munsiff Chadoora	0.10	---	---	---
7	Munsif Magam	0.10	---	---	---
8.	Spl. Mob. Mag. Budgam	0.15	---	---	---
9.	Addl. Mob. Mag. Beerwah (Under 13 th FC) (V)	0.10	---	---	---

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Annexure "A"

Rs. In lacs.

S.No	District Baramulla	O.E	T.E.
1	Pr. D&S Judge, Baramulla	0.20	0.60
2	Addl. Distt. Judge Baramulla	0.15	---
3	Ist. Addl. D&S Judge Baramulla.	0.15	---
4	Addl. D&S Judge, Sopore.	0.15	---
5	C.J.M Sopore	0.15	---
6	Sub-Judge Baramulla	0.15	---
7	Sub-Judge Pattan	0.15	---
8	Sub-Judge Uri	0.15	---
9	Munsiff Baramulla	0.10	---
10	Munsiff Tangmarg	0.10	---
11	Munsiff Boniyar	0.10	---
12	Munsiff Dangiwachha (Rafiabad)	0.10	---
13	D.M.Mgst (T) Sopore.	0.15	---
14	Spl. Mob. Mag. Baramulla (Under 13 th FC)	0.10	---
15	Addl. Mob. Mag. Chandoosa (Under 13 th FC) (V)	0.10	---

S.No	District Kupwara	O.E
1	Pr. D&S Judge Kupwara	0.20
2	Addl. D&S Judge, Handwara	0.10
3	Sub-Judge Kupwara	0.10
4	C .J.M Handwara	0.15
5	Munsiff, Kupwara	0.10
6	Munsiff Handwara	---
7	Munsiff, Tangdhar (V)	---
8	Munsiff Sogam	0.15
9	Spl. Mob. Mag. Trehgam, (Under 13 th FC) (V)	---
10	Addl. Mob. Mag. Kralpora (under 13 th FC) (V)	0.10

S.No	District, Leh	O.E	Office equipments & appliances.
1	Pr. D&S Judge, Leh	0.20	---
2	CJM Leh	0.15	---
3	Munsiff, Nobra	0.15	---
4	Spl. Mob. Mag. Leh (Under 13 th FC) (V)	0.15	---
5	Addl. Mob. Mag. Khaltsi (Under 13 th FC)	0.15	0.10

S.No	District Kargil	O.E
1	Pr. D&S Judge Kargil	0.20
2	CJM Kargil	0.15
3	Munsiff Sankoo	0.15
4	Munsiff Zanskar	0.15
5	Spl. Mob. Mag. Kargil (Under 13 th FC) (V)	0.15
6	Addl. Mob. Mag. Batalik (Drass) (V)	0.15

Amuel